

SHRIMATI LAKSHMI MENON: They were on the border and they demanded that the work of demarcation could not go on till certain papers were produced. They did not accept the existing map; they wanted some other map. When it was reported by our survey team, the Pakistan authorities agreed that the demarcation work could proceed according to the existing maps.

SHRI JASWANT SINGH: Sir, it is rather surprising that these Riflemen had the authority to decide as to what papers were needed for the work of demarcation.

SHRI P. D. HIMATSINGKA; They had the rifles in hand.

SHRI JASWANT SINGH: But they had no right to ask that such and such papers be produced. What authority had they to do this?

SHRIMATI LAKSHMI MENON: Sir, the two parties were jointly carrying on the demarcation work around that area and then one Havildar from Kalagada demanded that the joint survey work should stop.

SHRI JASWANT SINGH: Sir, is this not in direct violation of the terms of the Agreement entered into between our Prime Minister and the then Prime Minister of Pakistan?

SHRIMATI LAKSHMI MENON: This is in violation of the provisions of the Agreement which was arrived at by the Governments of Pakistan and India at the October conference.

WAGE BOARD FOR NEWSPAPER INDUSTRY

•148. SHRI BAIRAGI DWIBEDY:
Will the Minister of LABOUR AND
EMPLOYMENT be pleased to state:

(a) whether the convention of newspaper employees have passed a resolution urging Government to set up a Wage Board for the newspaper industry; and

(b) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER OF LABOUR (SHRI AMD ALI): (a) A resolution on the subject, passed by a meeting styling itself as the All India Newspaper Employees Federation, New Delhi, in May, 1960, was received by Government.

(b) The Federation was informed that it is not proposed to set up a Wage Board for the newspaper industry.

SHRI M. VALIULLA: For what reason, Sir?

SHRI ABID ALI: Because it is not necessary at present.

*149. [The questioner (Shri Ratan-lal Kishorilal Malviya) was absent. For answer, vide col. 627 infra.]

t [ANTI-INDIAN PROPAGANDA BY PRO-COMMUNIST PAPERS OF NEPAL

नेपाल के कम्युनिस्ट पक्षपाती पत्रों द्वारा
भारत विरोधी प्रचार

*१५०. श्री नवाबसिंह चौहान: क्या
प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछले तीन मास से नेपाल के कम्युनिस्ट पक्षपाती पत्र भारतीय दूतावास पर नेपाल को भारत में मिलाने के प्रयत्न करने का अभियोग लगा कर भारत तथा नेपाल के सम्बन्धों को खराब करने के संगठित प्रयास कर रहे हैं; और

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' है, तो इस सम्बन्ध में वास्तविक स्थिति क्या है और सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ?

•150. SHRI NAWAB SINGH CHAUHAN:
Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that for the last three months the pro-Communist papers of Nepal are making organised

t [] English translation.